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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now papers to be laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Tool Room), Ludhiana, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Tool Room), Ludhiana, for the year 2008-2009.

(Placed in Library, See No. LT- 767/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the MSME- Technology Development Centre, Mumbai, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT- 768/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo-German Tool Room), Indore, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo-German Tool Room), Indore, for the year 2008-2009.

(Placed in Library, See No. LT- 769/15/09)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo-German Tool Room), Ahmedabad, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo-German Tool Room), Ahmedabad, for the year 2008-2009.

(Placed in Library, See No. LT- 770/15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Tool Room and Training Centre), Guwahati, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Tool Room and Training Centre), Guwahati, for the year 2008-2009.

(Placed in Library, See No. LT- 771/15/09)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Institute of Tool Design), Hyderabad, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Institute of Tool Design), Hyderabad, for the year 2008-2009.

(Placed in Library, See No. LT- 772/15/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Tool Room and Training Centre), Kolkata, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Tool Room and Training Centre), Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT- 773/15/09)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo German Tool Room), Aurangabad, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo German Tool Room), Aurangabad, for the year 2008-2009.

(Placed in Library, See No. LT- 774/15/09)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Institute of Hand Tools), Jalandhar, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Institute of Hand Tools), Jalandhar, for the year 2008-2009.

(Placed in Library, See No. LT- 775/15/09)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Central Tool Room and Training Centre), Bhubaneswar, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Central Tool Room and Training Centre), Bhubaneswar, for the year 2008-2009.

(Placed in Library, See No. LT- 776/15/09)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Tool Room (Indo Danish Tool Room), Jamshedpur, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Tool Room (Indo Danish Tool Room), Jamshedpur, for the year 2008-2009.

(Placed in Library, See No. LT- 777/15/09)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Process and Product Development Centre), Agra, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME- Technology Development Centre (Process and Product Development Centre), Agra, for the year 2008-2009.

(Placed in Library, See No. LT- 778/15/09)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Electronics Service and Training Centre), Nainital, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Electronics Service and Training Centre), Nainital, for the year 2008-2009.

(Placed in Library, See No. LT- 779/15/09)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Centre for the Development of Glass Industry), Firozabad, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Centre for the Development of Glass Industry), Firozabad, for the year 2008-2009.

(Placed in Library, See No. LT- 780/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table:-

A copy of the National Disaster Management Authority (Group 'A' Posts) Recruitment Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 682(E) in the Gazette of India dated the 16th September, 2009 under Section 77 of the Disaster Management Act, 2005.

(Placed in Library, See No. LT- 781/15/09)

- (2) A copy of the Citizenship (Registration of Citizens and Issue of National Identity Cards) Amendment Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R.803(E) in Gazette of India dated the 9th November, 2009 under sub-section (4) of section 18 of the Citizenship Act, 1955.

(Placed in Library, See No. LT- 782/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Andhra Pradesh State Agro-Industries Development Corporation Limited, Hyderabad, for the year 2007-2008.

(ii) Annual Report of the Andhra Pradesh State Agro-Industries Development Corporation Limited, Hyderabad, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 783/15/09)

(b) (i) Review by the Government of the working of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, for the year 2006-2007.

(ii) Annual Report of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT- 784/15/09)

(c) (i) Review by the Government of the working of the Orissa Agro-Industries Corporation Limited, Bhubaneswar, for the year 2005-2006.

(ii) Annual Report of the Orissa Agro-Industries Corporation Limited, Bhubaneswar, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 785/15/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Mumbai, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Federation of Cooperative Spinning Mills Limited, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT- 786/15/09)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT- 787/15/09)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT- 788/15/09)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 2008-2009, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 2008-2009, for the year 2008-2009.

(Placed in Library, See No. LT- 789/15/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Union of India, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT- 790/15/09)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT- 791/15/09)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Labour Cooperatives Federation of India Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Labour Cooperatives Federation of India Limited, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT- 792/15/09)

(10) A copy each of the following Notifications (Hindi and English versions) under Section 4(d) of the Destructive Insects and Pests Act, 1914:-

(i) The Plant Quarantine (Regulation of Import into India) (First Amendment), Order, 2009, published in Notification No. S.O. 2286(E) in Gazette of India dated the 9th September, 2009.

(ii) The Plant Quarantine (Regulation of Import into India) (Second Amendment), Order, 2009, published in Notification No. S.O. 2390(E) in Gazette of India dated the 16th September, 2009.

(Placed in Library, See No. LT- 793/15/09)

(11) A copy of the Veterinary Council of India (General) Amendment Regulations, 2009 (Hindi and English versions) published in Notification No. F. No. 12-3/2008-VCI. in the Gazette of India dated the 5th September, 2009 under sub-section (3) of Section 66 of the Indian Veterinary Council Act, 1984.

(Placed in Library, See No. LT- 794/15/09)

(12) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India for the year 2006-2007 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT- 795/15/09)

(13) A copy of the Consumer Protection (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 380(E) in the Gazette of India dated the 2nd June, 2009 under sub-section (1) of Section 31 of the Consumer Protection Act, 1986.

(Placed in Library, See No. LT- 796/15/09)

(14) A copy of the Consumer Protection (Second Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 591(E) in the Gazette of India dated the 20th August, 2009 under sub-section (1) of Section 31 of the Consumer Protection Act, 1986.

(Placed in Library, See No. LT- 797/15/09)

(15) A copy of each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-

(i) The Fertilizer Control (Amendment) Order, 2009 published in Notification No. S.O. 401(E) in Gazette of India dated the 5th February, 2009.

(ii) The Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Amendment) Order, 2009 published in Notification No. S.O. 649(E) in Gazette of India dated the 9th March, 2009.

(iii) The Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Fifth Amendment) Order, 2009 published in Notification No. S.O. 1621(E) in Gazette of India dated the 2nd July, 2009.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) of (15) above.

(Placed in Library, See No. LT- 798/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (KUNWAR R.P.N. SINGH): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :-

(i) S.O. 2114(E) published in Gazette of India dated the 13th August, 2009 regarding acquisition of land for building (widening/four laning etc.), maintenance, management and operation of National Highway No. 6 (Nagpur-Dhule Section) in the State of Maharashtra.

(ii) S.O. 2243(E) published in Gazette of India dated the 3rd September, 2009 containing corrigendum to the Notification No. S.O. 2473(E) dated the 17th October, 2008.

(iii) S.O. 2534(E) published in Gazette of India dated the 6th October, 2009 authorizing Special Land Acquisition Officer, Raigad(I), Alibaug (Headquarter) as the competent authority to acquire land for building (widening/six-laning etc.), maintenance, management and operation of National Highway No. 4 (Kalamboli-Mumbra Section) in the State of Maharashtra.

(iv) S.O. 2535(E) published in Gazette of India dated the 6th October, 2009 authorizing Special Land Acquisition Officer, (MIW), Thane, as the competent authority to acquire land for building (widening/six-laning etc.), maintenance, management and operation of National Highway No. 4 (Kalamboli-Mumbra Section) in the State of Maharashtra.

(v) S.O. 2537(E) published in Gazette of India dated the 6th October, 2009 regarding acquisition of land for building

(widening/four-six laning etc.), maintenance, management and operation of National Highway No. 3 (Pimpalgaon-Dhule Section) in the State of Maharashtra.

- (vi) S.O. 1628(E) published in Gazette of India dated the 4th July, 2009 regarding acquisition of land for construction of major bridge across river Kabini, maintenance, management and operation of National Highway No. 212 (Kozhikode-Kollegal Section) in the State of Karnataka.
- (vii) S.O. 1629(E) published in Gazette of India dated the 4th July, 2009 regarding acquisition of land for construction of approaches of the additional vents to Road under Bridge, maintenance, management and operation of National Highway No. 4 (Bangalore-Old Madras Section) in the State of Karnataka.
- (viii) S.O. 1732(E) published in Gazette of India dated the 14th July, 2009 regarding acquisition of land for work of installation of Weigh-in-Motion-cum-Automatic Traffic Counter-cum Classifier on National Highway No. 63 (Ankola-Gooty Section) in the State of Karnataka.
- (ix) S.O. 1733(E) published in Gazette of India dated the 14th July, 2009 regarding acquisition of land for work of installation of Weigh-in-Motion-cum-Automatic Traffic Counter-cum Classifier on National Highway No. 48 (Bangalore-Mangalore Section) in the State of Karnataka.
- (x) S.O. 2277(E) published in Gazette of India dated the 7th September, 2009 authorizing the Special Land Acquisition Officer and State Officer, National Highways, Dharwad, as the competent authority to acquire land for construction of Bypass to Hubli City connecting National Highway Nos. 218, 63 and 4 in the State of Karnataka.
- (xi) S.O. 1345(E) published in Gazette of India dated the 26th May, 2009 authorizing the Additional District Magistrate, Sant Ravidas Nagar Bhadohi, Uttar Pradesh, as the competent authority to acquire land for building, maintenance, management and operation of Toll Plaza on National Highway No. 2 in the State of Uttar Pradesh.
- (xii) S.O. 1665(E) published in Gazette of India dated the 8th July, 2009 making certain amendments in the Notification No. S.O. 295(E) dated 14th February, 2007.
- (xiii) S.O. 1694(E) published in Gazette of India dated the 10th July, 2009 making certain amendments in the Notification No. S.O. 579(E) dated 14th May, 2004.
- (xiv) S.O. 1695(E) published in Gazette of India dated the 10th July, 2009 regarding acquisition of land for building (widening four/six laning etc.), maintenance, management and operation of National Highway No. 3 (Pimpalgaon-Nashik-Gonde section) in the State of Maharashtra.
- (xv) S.O. 1771(E) published in Gazette of India dated the 20th July, 2009 making certain amendments in the Notification No. S.O. 931(E) dated 8th April, 2009.
- (xvi) S.O. 2214(E) published in Gazette of India dated the 1st September, 2009 regarding extension of concession period on account of claims for the project of construction of River Over Bridge with approaches near Nashirabad village of Dhule Nagpur Road on National Highway No. 6 in the State of Maharashtra.
- (xvii) S.O. 2666(E) published in Gazette of India dated the 22nd October, 2009 regarding acquisition of land for building (widening four/six laning etc.) maintenance, management and operation of by-pass outside Sinnar Town on National Highway No. 50 in the State of Maharashtra.

(Placed in Library, See No. LT- 799/15/09

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to lay on the Table:-

- (1) A copy of the report of the Liberhan Ayodhya Commission of Inquiry along with Memorandum of Action Taken thereon (in English version only) under sub-section (4) of section (3) of the Commissions of Inquiry Act, 1952.
- (2) Statement (in English version only) showing reasons for not laying simultaneously Hindi version of the papers mentioned at (1) above.

